

POWER DEPT. DEFERS DUE DATE FOR PAYMENT OF BILLS

Panaji, [April 7, 2020](#)
Chaitra 18, 1941

Electricity Department, Government of Goa has decided to defer the due dates of Electricity bills generated and issued to consumers till date in view of the lock down imposed in the State of Goa, to control COVID- 19.

All consumers who have been issued Electricity Bills shall take the note of the following : Due date of payment for Electricity bills generated and issued to all HT consumers in the month of April, 2020 is extended up to [May 15, 2020](#), due date of payment for Electricity Bills issued to LT consumers, whose current due dates, fall within the lock down period, is extended up to [May 20, 2020](#), no Delayed Payment Charges (DPC) will be levied on the unpaid amount of the Electricity bills of consumers, if the Electricity bills are paid within the extended due dates.

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